

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 05<sup>th</sup> April, 2021**

**No. 88 A:** The services of Mr. Sunil Kumar Singh No. 1, Principal Judge, Family Court, Hazaribagh are hereby recalled from the State Government and on repatriation to the parent department, Hon'ble the Chief Justice has been pleased to appoint/post him as Registrar (Administration), High Court of Jharkhand, Ranchi.

By order of the Court  
**Sd/- Ambuj Nath**  
Registrar General

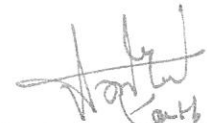
**Memo. No. \_\_\_\_\_ /Apptt. \_\_\_\_\_ Dated Ranchi, the \_\_\_\_\_ April, 2021**  
**File No. XIX(I)/6A/2002/ Apptt.**

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/- Ambuj Nath**  
Registrar General

**Memo. No. 1773 /Apptt. \_\_\_\_\_ Dated Ranchi, the 05<sup>th</sup> April, 2021**  
**File No. XIX(I)/6A/2002/ Apptt.**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi/ O/o the Registrar General / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Admn.) I/c / the P.S. to Hon'ble the Chief Justice / the C.P.C. I/c, e-Courts Project, JHC, Ranchi / All the Joint Registrars (Judicial & Non-Judicial) including PPS I/c to Hon'ble the Chief Justice/ All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) .....High Court of Jharkhand, Ranchi, / the Treasury Officer, Doranda Treasury, Doranda, Ranchi/ the Principal District & Sessions Judge, Hazaribagh & Mr. Sunil Kumar Singh No. 1, Principal Judge, Family Court, Hazaribagh for information and needful.

  
Registrar General 5.4.21

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 05<sup>th</sup> April, 2021**

No. 89 A: The recommendation for appointment and posting of Mr. Rajeev Kumar Sinha, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad as P.O., Labour Court, Jamshedpur (on his promotion to the rank of Principal District Judge) vide this Court's letter no. 1724/Apptt. Dated 27.03.2021 is hereby recalled and further, Hon'ble the Chief Justice has been pleased to transfer and appoint/post him as Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi.

By order of the Court  
**Sd/- Ambuj Nath**  
Registrar General

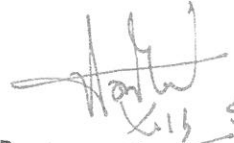
Memo. No. /Apptt. Dated Ranchi, the April, 2021  
File No. XXII(53)-1/10/Apptt.

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/- Ambuj Nath**  
Registrar General

Memo. No. 1775 /Apptt. Dated Ranchi, the 05<sup>th</sup> April, 2021  
File No. XXII(53)-1/10/Apptt.

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / O/o the Registrar General, the Registrar (Vigilance), the Registrar (Admn), the P.S. to Hon'ble the Chief Justice / the Central Project Co-ordinator I/c, e-Courts Project / I/c NIC Cell / All the Joint Registrars (Judicial & Non-Judicial) including PPS I/c to Hon'ble the Chief Justice/ All the Deputy Registrars / All the Assistant Registrars / In-charge Court Masters' Section / In-charge P.As' Section / Stamp Reporter / Oath Commissioner / All the Section Officers ..... High Court of Jharkhand, Ranchi, the Treasury Officer, Doranda Treasury, Doranda, Ranchi / the Principal District & Sessions Judge, Dhanbad and Mr. Rajeev Kumar Sinha, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad for information and needful.

  
5.4.21  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 05 April, 2021**

No. 90 A: Hon'ble the Chief Justice has been pleased to transfer and appoint/post Mr. Kaushal Kishore Jha No. 2, District & Additional Sessions Judge, Hazaribagh as Joint Registrar (Establishment), High Court of Jharkhand, Ranchi.

By order of the Court  
**Sd/- Ambuj Nath**  
Registrar General


**Memo. No.** \_\_\_\_\_ **/Apptt.** \_\_\_\_\_ **Dated Ranchi, the** \_\_\_\_\_ **April, 2021**  
**File No. XIX(I)/6A/2002/ Apptt.**

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/- Ambuj Nath**  
Registrar General

**Memo. No.** 1777 **/Apptt.** \_\_\_\_\_ **Dated Ranchi, the 05<sup>th</sup> April, 2021**  
**File No. XIX(I)/6A/2002/ Apptt.**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi/ O/o the Registrar General / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Admn.) I/c / the P.S. to Hon'ble the Chief Justice / the C.P.C. I/c, e-Courts Project, JHC, Ranchi / All the Joint Registrars (Judicial & Non-Judicial) including PPS I/c to Hon'ble the Chief Justice/ All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) .....High Court of Jharkhand, Ranchi, / the Treasury Officer, Doranda Treasury, Doranda, Ranchi / the Principal District & Sessions Judge, Hazaribagh & Mr. Kaushal Kishore Jha No. 2, District & Additional Sessions Judge, Hazaribagh for information and needful.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 05<sup>th</sup> April, 2021**

No. 91 A: Mr. Ravi Ranjan, District & Additional Sessions Judge-cum-Spl. Judge, CBI-cum-Presiding Officer, Commercial Court, Dhanbad is hereby transferred and appointed/posted as Principal Secretary to Hon'ble The Chief Justice.

Further, Mr. Ravi Ranjan shall remain I/c of the O/o Joint Registrar (Vigilance) in addition to his newly allocated assignment.

By order of the Court  
**Sd/- Ambuj Nath**  
Registrar General

**Memo. No. \_\_\_\_\_ /Apptt. \_\_\_\_\_ Dated Ranchi, the \_\_\_\_\_ April, 2021**  
**File No. XIX(27) -1/06/ Apptt.**

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/- Ambuj Nath**  
Registrar General

**Memo. No. 1779 /Apptt. \_\_\_\_\_ Dated Ranchi, the 05<sup>th</sup> April, 2021**  
**File No. XIX(27) -1/06/ Apptt.**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi/ O/o the Registrar General / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Admn.) I/c / the P.S. to Hon'ble the Chief Justice / the C.P.C. I/c, e-Courts Project, JHC, Ranchi / All the Joint Registrars (Judicial & Non-Judicial) including PPS I/c to Hon'ble the Chief Justice/ All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) .....High Court of Jharkhand, Ranchi / the Treasury Officer, Doranda Treasury, Doranda, Ranchi / the Principal District & Sessions Judge, Dhanbad & Ravi Ranjan, District & Additional Sessions Judge-cum-Spl. Judge, CBI-cum-Presiding Officer, Commercial Court, Dhanbad for information and needful.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 05<sup>th</sup> April, 2021**

**No. 92 A:** The transfer order of Mr. Sanjay Kumar Singh No. II, District & Additional Sessions Judge, Koderma (at sl. no. 55, vide this Court's notification no. 78 A dated 27.03.2021) to Chatra as District & Additional Sessions Judge is hereby recalled and further, Hon'ble the Chief Justice has been pleased to transfer and appoint/post him as Joint Registrar (Judicial), High Court of Jharkhand, Ranchi.

By order of the Court  
**Sd/- Ambuj Nath**  
Registrar General


**Memo. No. \_\_\_\_\_ /Apptt. \_\_\_\_\_ Dated Ranchi, the \_\_\_\_\_ April, 2021**  
**File No. XIX(I)/6A/2002/ Apptt.**

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/- Ambuj Nath**  
Registrar General

**Memo. No. 1781 /Apptt. \_\_\_\_\_ Dated Ranchi, the 05<sup>th</sup> April, 2021**  
**File No. XIX(I)/6A/2002/ Apptt.**

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4.5.21  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 05<sup>th</sup> April, 2021**

No. 93 A: Hon'ble the Chief Justice has been pleased to appoint Mr. Debashish Mohapatra, Joint Registrar (Vigilance) as Joint Registrar (List & Computer), High Court of Jharkhand, Ranchi.

By order of the Court  
**Sd/- Ambuj Nath**  
Registrar General

**Memo. No. \_\_\_\_\_ /Apptt. \_\_\_\_\_ Dated Ranchi, the \_\_\_\_\_ April, 2021**  
**File No. XIX(I)/6A/2002/ Apptt.**

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/- Ambuj Nath**  
Registrar General

**Memo. No. 1783 /Apptt. \_\_\_\_\_ Dated Ranchi, the 05<sup>th</sup> April, 2021**  
**File No. XIX(I)/6A/2002/ Apptt.**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi/ O/o the Registrar General / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Admn.) I/c / the P.S. to Hon'ble the Chief Justice / the C.P.C. I/c, e-Courts Project, JHC, Ranchi / All the Joint Registrars (Judicial & Non-Judicial) including PPS I/c to Hon'ble the Chief Justice/ All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) .....High Court of Jharkhand, Ranchi, / the Treasury Officer, Doranda Treasury, Doranda, Ranchi / the Judicial Commissioner, Ranchi and the Officer concerned for information and needful.

  
21.5.4.21  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 05<sup>th</sup> April, 2021**

No. 94 A: Hon'ble the Chief Justice has been pleased to transfer and appoint/post Mr. Manoj Kumar Sharma, Chief Judicial Magistrate, Jamshedpur as Deputy Registrar (Protocol), High Court of Jharkhand, Ranchi.

By order of the Court  
**Sd/- Ambuj Nath**  
Registrar General

**Memo. No.** \_\_\_\_\_ **/Apptt.** \_\_\_\_\_ **Dated Ranchi, the** \_\_\_\_\_ **April, 2021**  
**File No. XIX(I)/6A/2002/ Apptt.**

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/- Ambuj Nath**  
Registrar General

**Memo. No.** 1785 **/Apptt.** \_\_\_\_\_ **Dated Ranchi, the** 05<sup>th</sup> **April, 2021**  
**File No. XIX(I)/6A/2002/ Apptt.**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi/ O/o the Registrar General / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Admn.) I/c / the P.S. to Hon'ble the Chief Justice / the C.P.C. I/c, e-Courts Project, JHC, Ranchi / All the Joint Registrars (Judicial & Non-Judicial) including PPS I/c to Hon'ble the Chief Justice/ All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) .....High Court of Jharkhand, Ranchi, / the Treasury Officer, Doranda Treasury, Doranda, Ranchi / the Principal District & Sessions Judge, Jamshedpur & the Officer concerned for information and needful.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 05 April, 2021**

**No. 95 A:** The transfer order of Ms. Tanvee, S.D.J.M., Deoghar (at sl. no. 11, vide this Court's notification no. 82 A dated 27.03.2021) to Chaibasa as Addl. Civil Judge (Junior Division) is hereby recalled and further, Hon'ble the Chief Justice has been pleased to transfer and appoint/ post her as Assistant Registrar (Judicial), High Court of Jharkhand, Ranchi.

By order of the Court  
**Sd/- Ambuj Nath**  
Registrar General


**Memo. No. \_\_\_\_\_ /Apptt. \_\_\_\_\_ Dated Ranchi, the \_\_\_\_\_ April, 2021**  
**File No. XIX(I)/6A/2002/ Apptt.**

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/- Ambuj Nath**  
Registrar General

**Memo. No. 1787 /Apptt. \_\_\_\_\_ Dated Ranchi, the 05<sup>th</sup> April, 2021**  
**File No. XIX(I)/6A/2002/ Apptt.**

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5.4.21  
Registrar General